**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**NEW DELHI, COURT – II**

**Item No. 245**
**(IB)-2130(ND)2019**
**IA/107/2021, IA/3356/2020, IA/3629/2020, IA/4184/2020**
**IA/4059/2020, IA/4230/2020, IA/4190/2020, IA/4202/2020**
**IA/3951/2020, IA/5100/2020, IA/4914/2020, IA/4876/2020**
**IA/5235/2020, IA/372/2021, IA/347/2021, IA/446/2021,**
**IA/471/2021, IA/987/2021, IA/1493/2021, IA/1455/2021**

**IN THE MATTER OF:**

**M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.04.2021**

**CORAM:**
**SHRI. ABNI RANJAN KUMAR SINHA**
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**
**HON'BLE MEMBER (T)**

**PRESENT:**
**Ranjan Grover-Counsel for Applicant in ND/IA/3951/2020**
**IA No. 471/2021- Maneesh Gumber with Ishwar Chander Advocate for applicant.**
**For Applicants Advs Rajesh Kr Gautam, Anant Gautam, Nipun Sharma**

**ORDER**

Renotify on 17.05.2021.

**Sd/-**
**(T. S. Singh)**
**Court Officer**

Sapna